

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2442**  
ANSWERED ON 09.03.2021

PMGSY IN JAMMU & KASHMIR AND MADHYA PRADESH

2442. SHRI JUGAL KISHORE SHARMA:  
SHRI VISHNU DATT SHARMA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the targets fixed and achieved under the various stages of Pradhan Mantri Gram Sadak Yojana (PMGSY) in Jammu and Kashmir and Madhya Pradesh along with the details thereof; and
- (b) the funds released for the maintenance of roads constructed under the said scheme in Jammu and Khajuraho including Bundelkhand during the last three years alongwith the road-wise details thereof?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)

(a) The details relating to Road works and Long Span Bridges (LSBs) sanctioned and completed including the status of habitations connectivity in respect of Jammu & Kashmir and Madhya Pradesh under various verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY) are given at **Annexure**.

(b) As per the programme guidelines, maintenance of roads constructed under PMGSY is the responsibility of the State Governments and Central Government doesn't provide any funds in this regard. However, some of the better performing States are provided financial incentives based on the pre-defined parameters which they use for maintenance of roads constructed under PMGSY.

During the last three years and the current year, the details of financial incentive provided to Jammu & Kashmir and Madhya Pradesh are as under-

State/UT	Financial Incentive ( <i>Rs. in Crore</i> )				
	2017-18	2018-19	2019-20	2020-21 (as on 28/02/2021)	Total
<b>Jammu &amp; Kashmir</b>	0.00	9.31	0.00	0.00	9.31
<b>Madhya Pradesh</b>	219.55	144.19	180.27	198.98	742.99

Road-wise details of funds spent from financial incentive on maintenance of roads constructed under PMGSY can be seen at [www.omms.nic.in](http://www.omms.nic.in)> Expenditure on Renewal of Roads (Centre column).

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**PMGSY-I (Since Inception till 05/03/2021)**

State/UT	Sanctioned			Completed		
	Roads		Long Span Bridges (in No.)	Roads		Long Span Bridges (in No.)
	No.	Length (in Km)		No.	Length (in Km)	
Jammu & Kashmir	3,113	18,432.79	234	2,003	12,809.65	102
Madhya Pradesh	18,951	75,952.10	659	18,844	72,847.24	486

**Habitation Connectivity under PMGSY-I (Since Inception till 05/03/2021)**

State	No. of eligible habitations sanctioned	Habitations connected
Jammu & Kashmir	2,148	1,932
Madhya Pradesh	17,541	17,485

**PMGSY-II (Since Inception till 05/03/2021)**

State/UT	Target of Road length (in Km)	Sanctioned			Completed		
		Roads		Long Span Bridges (No.)	Roads		Long Span Bridges (No.)
		No.	Length (in Km)		No.	Length (in Km)	
Jammu & Kashmir	780	126	704.55	7	0	29.30	0
Madhya Pradesh	4,945	374	4,984.50	245	343	4,848.36	192

**RCPLWEA (Since Inception till 05/03/2021)**

State/UT	Sanctioned			Completed		
	Roads		Long Span Bridges (No.)	Roads		Long Span Bridges (No.)
	No.	Length (in Km)		No.	Length (in Km)	
Jammu & Kashmir	Not Applicable					
Madhya Pradesh	6	80.45	14	0	22.25	8

**PMGSY-III (Since Inception till 05/03/2021)**

State/UT	Target of Road length (in Km)	Sanctioned			Completed		
		Roads		Long Span Bridges (No.)	Roads		Long Span Bridges (No.)
		No.	Length (in Km)		No.	Length (in Km)	
Jammu & Kashmir	1,750.00	No proposal received as yet.					
Madhya Pradesh	12,362.50	485	6,223.53	194	3	1,908.64	4

Note- Targets for road length have not been allocated for PMGSY-I and RCPLWEA.